

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/79/CHE/2024
Name of Petitioner :
& Guddati Venkata Ramanarao
Name of Respondent :
Section : Sec 94(1) of IBC, 2016

ORDER

Present: Mr. Sankar Varadharajan, Ld. Counsel for Applicant/Guarantor.

IRP report is awaited.

Ld. Counsel for the Applicant submits that the Applicant has initiated talks for settlement with the creditor.

List the petition for report / hearing on **02.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**